

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**(COURT-II)**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd.**

**Vs.**

**M/s. Parivartan Buildtech Pvt. Ltd.**

**Under Section: 9 of IBC, 2016 (CIRP)**

**Item No. 310**  
**(IB)-299(ND)2019**

**... Applicant/Petitioner**

**... Respondent**

**Order delivered on 11.03.2020**

**CORAM:**

**MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**For the Applicant:**

**For the RP:**

**Mr. Sanjeev Sagar, Mr. Kamal Aggarwal, Ms.**  
**Ms. Nazia Parveen, Advs.**  
**Mr. Kanishk Khetan, Adv.**

**CH. MOHD.SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ORDER**

No time left. Renotify this case on 27.03.2020.

**-Sd-**

**(L.N. GUPTA)**  
**MEMBER (T)**

**-Sd-**

**(CH. MOHD.SHARIEF TARIQ)**  
**MEMBER (J)**